

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

Item No. 406
CP(CAA)63/ND/2022

IN THE MATTER OF:

Jasch Industries Limited	...	Applicant
With		
Jasch Gauging technologies limited	...	Respondent

Order under Section 230-232 of Companies Act, 2013.

Order delivered on 09.05.2023

Coram:

MR. MAHENDRA KHANDELWAL,
HON'BLE MEMBER (JUDICIAL)
DR. BINOD KUMAR SINHA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant	: Mr. Yashoj Guglani, Ms. Ritu Khandelwal, Adv.
For the RD	Ms. Shankari Mishra, Adv.
For the OL	: Ms. Hemlata Rawat, Mr. Aayushmaan Vatsyayana, Adv.

ORDER

Let the matter be fixed before the Regular Bench on 30.05.2023 for arguments.

Sd/-
DR. BINOD KUMAR SINHA
MEMBER (TECHNICAL)

Mukesh

Sd/-
MAHENDRA KHANDELWAL
MEMBER (JUDICIAL)